

## Annexure 5

Name of the corporate debtor: S V Distributors Private Limited

Date of commencement of CIRP: 19th July 2024

List of creditors as: 01 March 2025

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Blueknack Retail LLP	07/08/24	5,01,161	-	Supplier	-	-	No	0.00%	-	-	5,01,161	-	Note - 5
2	Dionysus Supply Chain Pvt Ltd	06/08/24	71,28,051	50,74,110	Supplier	-	-	No	0.00%	-	-	20,53,941	-	
3	Euphoric Beverages Pvt Ltd	07/08/24	3,70,753	3,70,753	Supplier	-	-	No	0.00%	-	-	-	-	
4	Fb Patel & Co	07/08/24	1,58,010	94,452	Supplier	-	-	No	0.00%	-	-	63,558	-	
5	Intime Consultants LLP	08/08/24	1,68,362	1,68,362	Supplier	-	-	No	0.00%	-	-	-	-	
6	Rai & Company	06/08/24	43,450	39,500	Supplier	-	-	No	0.00%	-	-	3,950	-	Note - 1
7	Sansun Staffing Solutions Pvt Ltd	05/08/24	2,65,192	2,65,192	Supplier	-	-	No	0.00%	-	-	-	-	
8	Shri Satinder Manocha	08/08/24	60,65,430	30,87,008	Supplier	-	-	No	0.00%	-	-	29,78,422	-	
9	Sheetal Stationery	05/08/24	1,22,704	1,22,704	Supplier	-	-	No	0.00%	-	-	-	-	
10	William Grant And Sons India Pvt Ltd	07/08/24	30,64,10,505	8,99,70,959	Supplier	-	-	No	0.00%	-	-	21,64,39,546	-	
11	Gokuldas Shiroadkar	08/08/24	28,000	21,000	Supplier	-	-	No	0.00%	-	-	7,000	-	Note - 2
12	Latambarcem Brewers Pvt Ltd	07/08/24	8,08,818	6,17,676	Supplier	-	-	No	0.00%	-	-	1,91,142	-	
13	M S Wines	01/09/24	61,814	61,814	Supplier	-	-	No	0.00%	-	-	-	-	
14	Mukund Narayan Pawar	26/08/23	38,500	-	Supplier	-	-	No	0.00%	-	-	38,500	-	
15	Mahesh Naik	19/07/24	56,000	48,000	Supplier	-	-	No	0.00%	-	-	8,000	-	
16	Swarajya Logistics	16/08/24	1,15,100	65,100	Supplier	-	-	No	0.00%	-	-	50,000	-	Note - 6
17	V.V. Wines; Chaitanya Restaurant; Ms Beer Shoppee	07/09/24	51,425	-	Supplier	-	-	No	0.00%	-	-	51,425	-	
18	Susmita Wines	03/09/24	20,491	20,491	Supplier	-	-	No	0.00%	-	-	-	-	
19	Pushpa Beer & Wines	23/09/24	11,687	11,687	Supplier	-	-	No	0.00%	-	-	-	-	
20	Shree Mahalaxmi Transwell	20/09/24	5,600	5,600	Supplier	-	-	No	0.00%	-	-	-	-	
21	N G Wines	09/09/24	15,863	15,863	Supplier	-	-	No	0.00%	-	-	-	-	Note - 3
22	Brown-Forman India Pvt Ltd	10/10/24	27,39,20,368	17,90,33,171	Supplier	-	-	No	0.00%	-	-	9,48,87,197	-	
23	Brown-Forman Netherlands BV	10/10/24	2,24,88,312	2,22,82,170	Supplier	-	-	No	0.00%	-	-	2,06,142	-	
24	United Breweries Ltd	22/10/24	13,11,46,701	12,88,08,928	Supplier	-	-	No	0.00%	-	-	23,37,773	-	
25	Maa Chamunda Enterprises	17/10/24	20,147	20,147	Supplier	-	-	No	0.00%	-	-	-	-	
26	Central Warehousing Corporation, Indore	06/08/24	4,22,988	4,04,894	Warehousing	-	-	No	0.00%	-	-	18,094	-	
			<b>75,04,45,432</b>	<b>43,06,09,581</b>						-	-	<b>31,98,35,851</b>	-	

## Notes:

1. Claim of Rs. 23,09,426 towards form C (VAT) & Rs. 6,68,996 towards interest charges on non-payment of tax in absence form C has been not admitted.
2. Claim of Rs. 21,64,39,546/- towards form C (VAT) & interest charges on non-payment of tax in absence form C has been not admitted.
3. Claim of Rs. 1,53,19,651/- towards form C (VAT) & Rs. 33,50,838.56 towards interest charges on delay payment after the commencement of CIRP has been not admitted.
4. Claim of \$ 2,67,718 @ 83.23 has been calculated on 19th July 2024 as on commencement of CIRP and admitted accordingly.
5. Claim has been filled on the basis of Proforma invoices has not been admitted
6. Signed claim form not provided by the claimant despite reminders, hence claim has not been admitted.